

**RESERVE BANK OF INDIA  
EXCHANGE CONTROL DEPARTMENT  
CENTRAL OFFICE  
MUMBAI**

**C O R R I G E N D U M**

In the Notification No.FEMA.79/2003-RB dated 15th January 2003 of the Reserve Bank of India, Exchange Control Department, Central Office, published in the Gazette of India Extraordinary, Part II, Section 3, sub-Section (i) vide G.S.R.34(E) dated 15th January 2003, the following shall be added at the end :

**"Foot-note :**

The Principal Regulations were published in the official gazette vide G.S.R.No.456(E) dated 08.05.2000 in Part II, Section 3, Sub-section (I) and subsequently last amended vide G.S.R. nO.475(E) dated 24th April 2002.

That as rectified and modified as aforesaid, the Principal Regulations shall remain in full force and effect.

**(Shyamala Gopinath)  
Executive Director  
06.02.2004**

**G.S.R. No.121(E)/17.02.2004**